

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Contempt Case (AT) No. 18 of 2020 in
Company Appeal (AT) (Ins.) No. 1155 of 2019

IN THE MATTER OF:

Mr. Ashutosh JainApplicant
Vs.

Morpheus Developers Pvt. Ltd. & Ors.Respondents

Present:

For Applicant: Ms. Megha, Advocate

For Respondents: Mr. Yogesh Sharma, Advocate for R-1 to R-3.
Mr. Sandeep Kumar Bhatt (RP, R-4), Mr. Mohit Nandwani (R-4).

With

Contempt Case (AT) No. 26 of 2020 in
Company Appeal (AT) (Ins.) No. 1155 of 2019

IN THE MATTER OF:

Sandeep Kumar BhattPetitioner
Vs.

Morpheus Developers Pvt. Ltd. & Ors.Respondents

Present:

For Petitioner: Mr. Mohit Nandwani, Advocate

Mr. Sandeep Kumar Bhatt (RP, in-person)

For Respondents: Mr. Yogesh Sharma, Advocate for R-1 to R-3.

O R D E R
(Virtual Mode)

12.04.2021: Learned Counsel Mr. Yogesh Sharma for Respondent Nos. 1 to 3 is unable to connect in electronic mode. Respondent Nos. 1 to 3 have not filed Replies in both these matters. Respondent Nos. 1 to 3 may file Replies within two weeks, at last opportunity.

List these Contempt Cases on **31st May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md